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Title: Secretary-General reported the messages from Rajya Sabha that Rajya Sabha passed the Sikh Gurudwaras (Amendment) Bill, 2016.

SECRETARY-GENERAL: Hon. Chairperson, Sir, I have to report the following message received from the Secretary-General of Rajya Sabha: -

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Sikh Gurudwaras (Amendment) Bill, 2016 which has been passed by the Rajya Sabha at its sitting held on 16th March, 2016."

2. Hon. Chairperson, Sir, I lay on the Table the Sikh Gurudwaras (Amendment) Bill, 2016 as passed by the Rajya Sabha on the 16th March, 2016."

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